

*[English]***Merger of Vayudoot with I.A**

3381. SHRI P.KUMARASAMY:
SHRI PRABHU DAYAL
KATHERIA:

Will the MINISTER OF CIVIL AVIATION AND TOURISM be pleased to state:

(a) the progress made in the implementation of the decision to merge the Vayudoot with the Indian Airlines; and

(b) the reasons for delay in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). Legal formalities have yet to be completed to extinguish the separate judicial entity of Vayudoot.

Refinance by National Housing Bank

3382. SHRI GABHAJI MANGAJI
THAKORE :
SHRI KHELAN RAM
JANGDE:

Will the Minister of FINANCE be pleased to state:

(a) Whether the National Housing Bank have provided refinance to

scheduled commercial banks, having finance companies and state level apex co-operative Housing finance companies and State level apex co-operative Housing finance societies in respect of eligible loans disbursed by them for repair and construction of houses in Gujarat and Madhya Pradesh; and

(b) if so, the details thereof during the year 1993-94 so far, institution-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) and (b). National Housing Bank (NHB) provides refinance to scheduled commercial banks, Housing Finance Companies and State level Apex Co-operative Housing Finance Societies in respect of eligible Housing Loans disbursed by them. Besides, NHB also subscribes to Special Rural Housing Debentures (SRHDs) issued by State Land Development Banks. Refinance is extended for housing loans, including major repairs and upgradation to individual beneficiaries as also in respect of project loans for Land Development and Shelter Projects (LDSP) undertaken by various agencies. Specific disbursements by NHB in respect of Land Development and Shelter Projects (LDSP) undertaken by various agencies in Gujarat and Madhya Pradesh during 1993-94 is set out below:

| <i>State</i> | <i>(Rs. in lakhs)</i> |
|----------------|-----------------------|
| Gujarat | 15 |
| Madhya Pradesh | 1067 |

The institution-wise disbursements under NHB refinance schemes during

1993-94 (July-June) and upto February, 1994 were as follows: